

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
CIRCUIT SITTING AT INDORE

Dated Tuesday this the 20th July, 2004

OA Nos.581/02, 179/02, 189/02, 556/02
191/02 and 229/02

CORAM

Mr. M. P. Singh, Vice Chairman
Mr. Madan Mohan, Judicial Member

OA No.581/02

Nand Kumar Shrivastava
S/o P.L. Shrivastava
R/o Railway Quarters No.11
S&C Railway Colony
Shujalpur District
Shajapur

...Applicant

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by
The General Manager
Western Railway, Headquarters Office
Churchgate, Mumbai.
2. The Divisional Rail Manager
Western Railway, Do-batti
Ratlam (M.P.)

...Respondents.

(By advocate Mr. Y.I.Mehta)

OA No.179/02

Ashok Choudhry
S/o R.S.Choudhry
R/o Quarter No.633 'A',
Mhow Road Colony
Ratlam

2. Sunil John
S/o Samel John
R/o 271, T.I.T.Road
Ratlam.

...Applicants

(By advocate Mr.A.N.Bhatt)

Versus

1. The General Manager
Western Railway, Head Office
Churchgate, Mumbai.
2. The Divisional Rail Manager
Western Railway, Do-batti
Ratlam.

...Respondents

(By advocate Mr.Y.I.Mehta)

OA No.189/02

Udaisingh Solanki
S/o Mishrusingh
Khali si under
Chief Telecom Inspector (M.W.)
Ratlam.

2. V.Vasundhara
S/o R.N.Vasudharan
Khallasi
81, Indra Nagar
Ratlam

...Applicants

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by
The General Manager
Western Railway, Churchgate
Mumbai.

2. The Divisional Rail Manager
Western Railway, Do-batti
Ratlam.

...Respondents

(By advocate Shri Y.I.Mehta)

OA 556/02

Elyazen
S/o David
R/o 15/C Vikram Nagar
Ujjain (MP)

2. Srawan Kumar
S/o Rampal
R/o 165-B, Madhavnagar Rly.Colony
Ujjain (MP)

...Applicants

(By advocate Mr.A.N.Bhatt)

Versus

1. Union of India represented by
The General Manager
Western Railway, Hqrs Office
Churchgate, Mumbai.

2. The Divisional Rail Manager
Western Railway, Do-Batti
Ratlam (MP)

...Respondents

(By advocate Shri Y.I.Mehta)

OA No.191/02

Nitin Dronkar
S/o Prabhakar
R/o 435, Katjunagar
Ratlam.

2. Rajender Singh Rathore
S/o Mohansingh
R/o 6, Rajiv Nagar
Ratlam.

3. Sanjay Sharma
S/o Shyamlal
R/o 67, Thawaria Bazar
Ratlam.

...Applicants

(By advocate Shri A.N.Bhat+)

Versus

1. Union of India represented by
The General Manager
Western Railway, Churchgate
Mumbai.

2. The Divisional Rail Manager
Western Railway, Do-Batti

Ratlam.

...Respondents.

(By advocate Shri Y.I.Mehta)

OA No.229/02

Rajnikant
S/o Shantilal
R/o Qrtr. No.1650/B
Near Stephen School
Dohad (Gujarat).

2. Naⁿe Khan

S/o Sham Sher Khan
R/o Quarter No.36/A
Khachrod Railway Station
Khachrod (MP)

...Applicants

(By advocate Shri A.N.Bhatt)

Versus

1. Union of India represented by
The General Manager
Western Railway
Churchgate, Mumbai.

2. The Divisional Rail Manager
Western Railway
Do-Batti, Ratlam (MP)

...Respondents

(By advocate Shri Y.I.Mehta)

ORDER (Oral)

By Mr.M.P.Singh, Vice Chairman

In these cases, the learned counsel for the respondents states that writ petition. No.1680/2000 having similar issue has been filed before the Hon'ble High Court of Madhya Pradesh at Indore. This writ petition is pending in the Hon'ble High Court of Madhya Pradesh.

2. Learned counsel for the applicants states that these OAs can be disposed of subject to the final decision of the writ petition pending in the High Court, having similar issue.

3. All these OAs are disposed of with a direction that the decision given by the Hon'ble High Court of Madhya Pradesh in the writ petition will also be applicable in these cases.. With these directions, these OAs are disposed of.

Sdt
(MADAN MOHAN)
JUDICIAL MEMBER

Sd/-
(M.P.SINGH)
VICE CHAIRMAN